



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15th November, 2022

NOTICE

Please take notice that the following matters adjourned in Court-III. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 56 of 2020 (PH)	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	31.10.2022	03.01.2023
2.	Comp. App. (AT) No. 102 of 2020 (PH)	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	01.11.2022	05.01.2023
3.	Comp. App. (AT) No. 103 of 2020 (PH)	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	01.11.2022	05.01.2023
4.	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	01.11.2022	05.01.2023

	(PH)			
5.	Comp. App. (AT) No. 113 of 2020 (PH)	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	01.11.2022	05.01.2023
6.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	04.11.2022	06.01.2023
7.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	04.11.2022	06.01.2023
8.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. With	04.11.2022	06.01.2023
9.	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	04.11.2022	06.01.2023
10.	Comp. App. (AT) No. 37 of 2020 (PH)	Metro Mining Pvt. Ltd. & Anr. Vs. Registrar of Companies, Mumbai	07.11.2022	10.01.2023
11.	Comp. App. (AT) No. 04 of 2021 (PH)	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	07.11.2022	10.01.2023

12.	Comp. App. (AT) (Ins) No. 284 of 2020 (PH)	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors. With	07.11.2022	15.12.2022
13.	Comp. App. (AT) (Ins) No. 285 of 2020 (PH)	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	07.11.2022	15.12.2022
14.	Comp. App. (AT) No. 100 of 2020 (PH)	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	09.11.2022	11.01.2023
15.	Comp. App. (AT) No. 101 of 2020 (PH)	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	09.11.2022	11.01.2023
16.	Comp. App. (AT) (Ins) No. 279 of 2021 (PH)	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors. With	09.11.2022	16.12.2022
17.	Comp. App. (AT) (Ins) No. 106 of 2021 (PH)	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	09.11.2022	16.12.2022
18.	Comp. App. (AT) (Ins) No. 880 of 2021 (PH)	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	10.11.2022	20.12.2022
19.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs.	11.11.2022	21.12.2022

		Umang Realtech Pvt. Ltd. Through IRP & Ors. With		
20.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	11.11.2022	21.12.2022
21.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP With	11.11.2022	21.12.2022
22.	Contempt Case (AT) No. 24-25 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77 Vs. Manish Kumar Gupta, IRP & Ors.	11.11.2022	21.12.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar